

Central Administrative Tribunal  
Jabalpur Bench

CCP No.19/06 in OA No.791/03

Jabalpur, 1<sup>st</sup> November 2006.

CORAM

Hon'ble Dr.G.C.Srivastava, Vice Chairman  
Hon'ble Shri A.K.Gaur, Judicial Member

1. Ayudha Nirmani Vahan Chalak Sangh  
Through its General Secretary  
Shri S.K.Raghuvanshi  
S/o Shri K.S.Raghuvanshi  
P.No.2039, House No.2287/A, New Type-II  
Vehicle Factory Estate  
Jabalpur.
2. Premal Prajapati  
S/o Shri Kandhilal Prajapati  
Fire Engine Driver  
P.No.870392  
Grey Iron Foundry  
Jabalpur. Petitioners

(By advocate : None)

Versus

1. Shri K.P.Singh  
Secretary  
Department of Defence Production & Supplies  
Ministry of Defence  
136 South Block  
New Delhi.
2. Shri P.K.Mishra  
Chairman Ordnance Factory  
10-A, Shahid Khudiram Bose Road  
Kolkata, West Bengal.
3. Shri Harnam Singh  
Senior General Manager  
Vehicle Factory  
Jabalpur. Respondents.

(By advocate Shri Anil Kumar Sahu on behalf of  
Shri S.A.Dharmadhikari)

O R D E R (oral)By A.K.Gaur, Judicial Member

In view of extension of time granted by the Hon'ble High Court, the Contempt Petition has become infructuous. Accordingly the CCP is dismissed as infructuous.

*A.K.Gaur*  
(A.K.Gaur)  
judicial Member

*Dr.G.C.Srivastava*  
(Dr.G.C.Srivastava)  
Vice Chairman

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कृतिकल गंगा/व्या.....जबलपुर, दि.....

प्रतिलिपि इन्हें दिएः—

(1) सचिव, उत्तर कार्यालय लार एसोसिएशन, जबलपुर  
 (2) आकेशक श्री/स्त्री/लड़का ..... } के काउंसल  
 (3) प्रत्यर्थी श्री/स्त्री/लड़का ..... } के काउंसल  
 (4) व्यापार, ट्रेड इंडिया, जबलपुर व्यापारीठ  
 सूचना एवं आवश्यक कार्रवाई के द्वारा

*S.Nagu, Adv. BBD*  
*S.A.Dharmasthali, Adv. BBD*

उप सचिव  
 उप सचिव

*15/11/06*  
 15/11/06